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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **C.O. (COMM.IPD-TM) 667/2022**
+ **CS (OS) 2408/1985**
+ **W.P.(C)-IPD 28/2021 & CM APPL. 20/2021**
+ **W.P.(C)-IPD 29/2021 & CM APPL. 25/2021**
+ **W.P.(C)-IPD 31/2021 & CM APPL. 22/2021**
+ **W.P.(C)-IPD 32/2021 & CM APPL. 21/2021**
+ **W.P.(C)-IPD 33/2021 & CM APPL. 24/2021**
+ **W.P.(C)-IPD 34/2021 & CM APPL. 23/2021**
+ **W.P.(C)-IPD 35/2021 & CM APPL. 27/2021**
+ **W.P.(C)-IPD 36/2021 & CM APPL. 19/2021**
+ **W.P.(C)-IPD 38/2021 & CM APPL. 26/2021**
+ **W.P.(C)-IPD 39/2021 & CM APPL. 18/2021**

M/S P.M. DIESELS P. LTD. PETITIONER
versus
M/S THUKRAL MECHANICAL WORKS
& ORS. RESPONDENTS

(17) AND
+ **CS (COMM) 473/2016 & I.A.8865/2022**

SUMITA RANI PROP.THUKRAL MECH. WORKS Plaintiff
versus
NITIN MACHINES TOOLS AND ORS. Defendants

Appearances:

Mr. N. Mahabir, Ms. Noopur Biswas & Mr. P.C. Arya, Advocates (M: 9166036065) for Petitioners.

Mr. Hemant Singh, Mr. Sachin Gupta, Ms. Jasleen Kaur, Ms. Yashi Agrawal, Mr. Amritesh & Ms. Swati Meena, Advocates for Respondents. (M: 9811180270)

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

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10.11.2022

1. This hearing has been done through hybrid mode.

C.O. (COMM.IPD-TM) 667/2022 & connected matters

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2. Mr. Hemant Singh, Id. Counsel has made submissions in part. He submits that he would endeavour to conclude his submissions on the next date.
3. List for further hearing on 29th November, 2022 at 2:30 p.m.

PRATHIBA M. SINGH, J.

NOVEMBER 10, 2022

dj/sk